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PAPERS LAID ON THE TABLE

**Memorandum of Understanding bet
ween the Government of India and
Telecommunications Consultants India
Limited**

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRI P. V.
RANGAYYA NAIDU): Sir On behalf of
SHRI SUKII RAM, I lay on the Table a copy
each (in English and Hindi) of the Memo-
randum of Understanding between: the
Government of India (Department of
Telecommunications) and the
Telecommunications Consultants India
Limited for the year 1993-94. [Placed in
Library. See No. LT-4311/93.]

**I, Notifications of the Ministry of
Finance ...Dept of Economic
...Affairs.**

**II. Notifications of Bank of Maha
rashtra^ New Bank of India and
Corporation Bank.**

**III. Notifications of the Ministry of
... Finance (Department of Reve
..... nue).**

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE AND MINISTER
OF STATE IN THE MI NISTRY OF
PARLIAMENTARY AFFAIRS (DR.
ABRAR AHMED) Sir, I lay on the Table—

I. A copy (in English and Hindi)
of the Ministry of Finance, (a) (De
partment of Economic Affairs. In
surance Division, Notification GSR.
No. 393(E), dated the 4th May, 1993
publishing the life. In-
surance Corporation of India Class III and
Class IV Employees (Promotion)
Amendment Rules, 1993, under sub-
section (48) of section 3 of the life
Insurance Corporation Act, 1958.

[Placed in Library. See No. LT-
4273/93]

(b) A copy (in English and Hindi) of the
Ministry of Finance (Department of
Economic Affairs) Notification G.S.R. No.
493(B),

dated the 6th July, 1993, publishing the
Coinage (Standard Weight and Remedy of
the two rupees, Eleven sided Coins
containing Copper 75 per cent and Nickel
25 per cent) coined with the theme 'Small
Family Happy Family' Rules, 1993, under
subsection (3) of section 21 of the Coinage
Act. 1906.

[Placed in Library. See No. LT-
4363/93]

II. (a) A copy (in English and Hindi)
of the Bank of Maharashtra, Pune. (a)
Notification No. AX-1/STIOSR:384793,
dated the 17th April, 1993, publishing
the Bank of Maharashtra Officer
Employees' (Conduct) (Amendment)
Rlguia-tions, 1993., under sub-section
(4) of section 19 of the Bank-
ing Companies (Acquisition and
Transfer of Undertakings) Act,
1970.

[Placed in Library. See No. 1/T-
4298/93]

(b) A copy of each (in English & Hindi)
of the following Notifida-tions^ under sub-
section (4) of section 19 of the Banking
Companies Aquisition and Transfer of
Undertakings) Act, 1980:—

(i) New Bank of India, New Delhi,
Notification No. 5013, dated the 21st
November, 1992, publishing the New
Bank of India Officer Employees'
(Conduct) (Amendment) Regulations,
1992.

(c) Corporation Bank Manga-
lore, Notification No. HRD/DISC/
92 dated the 13th February,
1993, publishing the Corporation
Bank Officer Employees' (Con-
duct) (Amendment) Regulations,
1992.

(d) A copy of the New Bank
of India, New Delhi, Notification
No. DCDC192/7485, dated the 23rd
January, 1993, publishing the Corrigendum
to Notification No. 5013 dated the 22nd
October, 1992, published in the Gazette
dated the 21st November, 1992. [Placed in
Library. Se, Np. LT-4299/93]

III. A copy each (in English and Hindi) of the following Notification: of the Ministry of Finance (Department of Revenue) granting exemption under section 10(23C) of the Income-tax Act, 1961 to the following institutions under section 298 of the said Act:—

(1) S.O. No. 1202, dated the 12th June, 1993, regarding the Nai Talim So mil i, Sevagram, Wardha.

(2) S.O. No. 1203, dated the 12th June, 1993, regarding the Spastic Society of Eastern India, Calcutta.

(3) S.O. No. 1204, dated the 12th June, 1993, regarding the Bombay Gandhi Smarak Nidhi, Bombay.

(4) S.O. No. 1205, dated the 12th June, 1993, regarding the Haryana Defence and Security Relief Fund Committee, Haryana.

(5) S.O. No. 1206, dated the 12th June, 1993, regarding the Delhi Society for Welfare of Mentally Retarded Children, New Delhi.

(8) S.O. No. 1207, dated the 12th June, 1993, regarding the Bureau of Indian Standards, New Delhi.

(7) S.O. No. 1208, dated the 12th June, 1993, regarding the Vivekananda Nidhi, Calcutta.

(H) S.O. No. 1209, dated the 12th June, 1993, regarding the Aga Khan Foundation, New Delhi.

(9) S.O. No. 1210, dated the 12th June, 1998, regarding the Society for Promotion of Wastelands Development, New Delhi.

(10) S.O. No. 1211, dated the 12th June, 1993, regarding the Indira Gandhi National Centre for the Arts, New Delhi.

(11) S.O. No. 1212, dated the 12th June, 1993, regarding the Railway Women's Central Organisation, New Delhi.

(12) S.O. No. 1213, dated the 12th June, 1993, regarding the Ramana Mahrishi Centre for Learning, Bangalore.

(13) S.O. No. 1214, dated the 12th June, 1993, regarding the International Commission of Irrigation and Drainage, New Delhi.

(14) S.O. No. 1215, dated the 12th June, 1993, regarding the Hamdard Dawakhana, New Delhi.

(15) S.O. No. 1216, dated the 12th June, 1993, regarding the Anandashram Trust, Kanhangad, Kerala.

(16) S.O. No. 1217, dated the 12th June, 1993, regarding the Navaj-bai Ratan Tata Trust, Bombay.

(17) S.O. No. 1218, dated the 12th June, 1993, regarding the Pirofsha Godraj Foundation, Bombay.

(18) S.O. No. 1219, dated the 12th June, 1993, regarding the Organisation of Pharmaceutical Producers of India, Bombay.

(19) S.O. No. 1220, dated the 12th June, 1993, regarding the Victoria Technical Institute, Madras.

(20) S.O. No. 1221, dated the 12th June, 1993, regarding the Sports Authority of Goa, Panaji.

(21) S.O. No. 1222, dated the 12th June, 1993, regarding the Children's Film Society of India, New Delhi.

(22) S.O. No. 1223, dated the 12th June, 1993, regarding the Indian Ex-servicemen's League, New Delhi.

(23) S.O. No. 1224, dated the 12th June, 1993, regarding the Maharana Pratap Smarak Sanviti, Udaipur.

(24) S.O. No. 1215, dated the 12th June, 1993, regarding the Voluntary Health Association of India, New Delhi.

(25) S. O. No. 1226, dated the 12th June, 1993, regarding the Indian Council for Research on International Economic Relations, New Delhi.

(26) S.O. No. 1227, dated the 12th June, 1993, regarding the Federation of Indian Export Organisations, New Delhi.

(27) S.O. No. 1228, dated the 12th June, 1993, regarding the Harijan Sevak Sangh, Delhi.

(28) S.O. No. 1229, dated the 12th June, 1993, regarding the Family Planning Federation, New Delhi.

(29) S. O. No. 1230, dated the 12th June, 1993, regarding the Muniwar-Abad Charitable Trust, Bombay.

(30) S.O. No. 1231, dated the 12th June, 1993, regarding the Asian Institute of Transport Development, New Delhi.

(31) S.O. No. 1232, dated the 12th June, 1993, regarding the National Association of Water Resources Development Agencies, Pune.

(32) S.O. No. 1233, dated the 12th June, 1993, regarding the Commonwealth Parliamentary Association, Maharashtra Branch.

(33) S.O. No. 1234, dated the 12th June, 1993, regarding the Exhibition Society, Hyderabad, Andhra Pradesh.

(34) S.O. No. 1235, dated the 12th June, 1993, regarding the Rashtriya Gramin Vikas Nidhi, Guwahati.

(35) S.O. No. 1236, dated the 12th June, 1993, regarding the Indian Association of Parliamentarians on Population and Development, New Delhi.

(36) S.O. No. 1237, dated the 12th June, 1993, regarding the Madras Craft Foundation, Madras.

(37) S.O. No. 1238, dated the 12th June, 1993, regarding the Centre for Research in Rural In-

dustrial Development Chandigarh.

(38) S.O. No. 1239, dated the 12th June, 1993, regarding the Centre for Research in Rural Industrial Development, Chandigarh.

(39) S.O. No. 1240, dated the 12th June, 1993, regarding the Asiatic Society, Calcutta.

(40) S. O. 1241, dated the 12th June, 1993, regarding the Bala Mandir Kamaraj Trust, Madras.

(41) S.O. No. 1242, dated the 12th June, 1993, regarding the Centre for Social Studies, Surat, Gujarat.

(42) S.O. No. 1243, dated the 12th June, 1993, regarding the Sanjivani Trust, Everest, Bombay.

(43) S.O. No. 1244, dated the 12th June, 1993, regarding the Sangit Mahabharati, Bombay.

(44) S.O. No. 1245, dated the 12th June, 1993, regarding the Jawaharlal Nehru Memorial Fund New Delhi.

(45) S.O. No. 1246, dated the 12th June, 1993, regarding the Tibetan Homes Foundation, Delhi.

(46) S.O. No. 1247, dated the 12th June, 1993, regarding the Swaminarayan Aksharpit, Shahibaug Road, Ahmedabad.

(47) S.O. No. 1248, dated the 12th June, 1993, regarding the Raja Rammohan Roy Library Foundation, Calcutta.

(48) S.O. No. 1249, dated the 12th June, 1993, regarding the Sameeksha Trust, Bombay.

(49) S.O. No. 1250, dated the 12th June, 1993, regarding the Agekhan Rural Support Programme (India), New Delhi.

(50) S. O. No. 1251, dated the 12th June, 1993, regarding the Maharashtra State Bharat Scouts and Guides, Bombay.

- (51) S. O. No. 1252, atded the 12th June, 1993, regarding the Gujarat Ecological Education & Research Foundation, Gandhi Nagar.
- (52) S. O. No. 1253, dated the 12th June, 1993, regarding the Sri Raja Rajeswari Devasthanam Trust, Bangalore.
- (53) S.O. No. 1254, dated the 12th June, 1993, regarding the Shradhanand Mahilashram, Bombay.
- (54) S.O. No. 1255, dated the 12th June, 1993, regarding the Tuticorin Multipurpose Social Service Society, Tuticorin.
- (55) S.O. No. 1256, dated the 12th June, 1993, regarding the Indira Gandhi Memorial Trust, New Delhi.
- (56) S.O. No. 1259, dated the 12th June, 1993, regarding the Maharashtra Energy Development Agency, Bombay.
- (57) S.O. No. 1260, dated the 12th June, 1993, regarding the Bureau of Indian Standards, New Delhi.
- (58) S.O. No. 1261, dated the 12th June, 1993, regarding the Association for the Welfare of Persons with a Mental Handicap in Maharashtra, Maharashtra.
- (59) S. O. No. 1262, dated the 12th June, 1993, regarding the Hearcare Foundation of India, New Delhi.
- (60) S. O. No. 1263, dated the 12th June, 1993, regarding the Maharana Pratap Smarak Samiti, Udaipur, Rajasthan.
- (61) S.O. No. 1264, dated the 12th June, 1993, regarding the Reaching the Unreached of Village India, Madurai.
- (62) S.O. No. 1265, dated the 12th June, 1993, regarding the Fields of Moral Re-Armament (India) Panchgani, Maharashtra.
- (63) S.O. No. 1266, dated the 12th June, 1993, regarding the Vivekananda Rock Memorial & Vivekananda Kendra, Madras.
- (64) S.O. No. 1267, dated the 12th June, 1993, regarding the Harijan Sevak Sangh, Delhi.
- (65) S.O. No. 1268, dated the 12th June, 1993, regarding the Calcutta Zoroastrian Street Mandal, Calcutta.
- (66) S. O. No. 1269, dated the 12th June, 1993, regarding the Calcutta Zoroastrian Street Mandal, Calcutta.
- (67) S.O. No. 1270, dated the 12th June, 1993, regarding the Indian International Rural Cultural Centre, New Delhi.
- (68) S.O. No. 1271, dated the 12th June, 1993, regarding the Kasthurba Gandhi Kanya Gurukulam, Vedaranium, Tanjavur, Tamil Nadu.
- (69) S.O. No. 1272, dated the 12th June, 1993, regarding the Iniadn Council for Research on International Economic Relations, New Delhi.
- (70) S.O. No. 1273, dated the 12th June, 1993, regarding the Defence Civilians Welfare (T.B., Cancer and Leprosy Fund, New Delhi.
- (71) S.O. No. 1274, dated the 12th June, 1993, regarding the Indian Parliamentary Group, New Delhi.
- (72) S.O. No. 1275, dated the 12th June, 1993, regarding the National Council of Applied Economic Research, New Delhi.
- (73) S.O. No. 1276, dated the 12th June, 1993, regarding the Khelaghar Shishu Nivas Shiksha Kendra, Calcutta.

[Placed in Library, from (1) to (37) See No. LT-4272/93.]

THE Deputy Chairman in the Chair.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam Deputy Chairman, I have been permitted by the Chairman. (Interruptions)

THE DEPUTY CHAIRMAN: Let me get the Report laid. Order, Order_ order. Let the Report be laid. Order, please, in the House.

**REPORT OF THE DEPARTMENT
RELATED PARLIAMENTARY
STANDING COMMITTEE ON
TRANSPORT AND TOURISM**

श्री प्रमोद सहाजन (महाराष्ट्र) : मैं निजी एयर टैक्सी प्रचालन और उससे संबंधित मामलों के संज्ञा में विभाग-संबंधित परिवहन और पर्यटन संबंधी संसदीय स्थायी समिति का दूसरा प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

श्री ब्रह्मदेव आनन्द पासवान (बिहार) : महोदया, मैं एक गंभीर विषय की ओर आपका ध्यान आकर्षित करना चाहता हूँ। राज्यसभा की 13 अगस्त, 1993 की कार्यवाही का जो संक्षिप्त विवरण छपा है उसके पेज 19346 पर छपा है कि "श्री ब्रह्मदेव पासवान ने राष्ट्रपति भवन के अशोक होटल में सम्राट अशोक की कांस्य प्रतिमा लगाने के संबंध में एक मामला उठाया" ... (व्यवधान)

THE DEPUTY CHAIRMAN: Yes, I will ask the secretariat.

ठीक है, अगर गलती से कहीं छप गया है तो बता दीजिए कि अशोक होटल नहीं था अशोक होटल था ... (व्यवधान) राष्ट्रपति भवन में तो अशोक होटल नहीं है ... (व्यवधान) गलती हो गई होगी। कलम है, पिसल गई होगी। बोलिए जयंती जी ... (व्यवधान) इसान से गलती होती है. हो गई होगी गलती ... (व्यवधान)

**RE. ...CONCERN OVER LIKELY
WINDING UP OF THE JAIN COM
MISSION OF INQUIRY**

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, I would like to draw the attention of the House and of the Government, through you, to an extremely disturbing development that has taken place. It is with a sense of great shame and great regret that I am getting up to draw the attention of his House to this incident-

On Friday, the 20th, we will be observing the 49th birth anniversary of our late, revered leader, Shri Rajiv Gandhi. All over the country millions of our countrymen who loved him and still deeply mourn his passing away, will pay solemn tributes to his memory.

But in grim contrast, in grim irony, Delhi the Jain Commission of Inquiry will be winding up the inquiry because of non-cooperation, according to the Judge.

SHRI SATYA PRAKASH MALA-"VTYA (Uttar Pradesh): Non-cooperation by whom?

SHRI MENTAY PADMANABHAM (Andhra Pradesh): By the Government. ... (Interruptions)

SHRIMATI JAYANTHI NATARA-JAN: That is what I am saying. Mr. Padmanabham. Will you please listen to me? That is exactly what I am saying.

THE DEPUTY CHAIRMAN: She is saying that. Let her say that. What is there? If she wants to say that there is non-cooperation, yet her say that.

SHRI V. GOPALSAMY (Tamil Nadu): She is misleading the House ... (Interruptions) This is wasting people's money... (Interruptions)

THE DEPUTY CHAIRMAN: Order, please... (Interruptions)

SHRI MENTAY PADMANABHAM: What is funny about it? _____ (Interruptions) she said. . .

THE DEPUTY CHAIRMAN: Let her say that. You don't have to repeat it.

SHRI MENTAY PADMANABHAM: It is not fair.

SHRIMATI JAYANTHI NATARA-JAN: I have not even started my speech. You are not even letting me to speak.